

who have been sanctioned life-time pension under the scheme of pension to meritorious sportspersons?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : A total number of 183 sportspersons have been sanctioned life-time pension under the scheme of Sports Fund for pension to meritorious sportspersons.

Counter Magnet City

731. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the facilities proposed to be provided to the cities to be developed as Counter Magnet City under the National Capital Region;

(b) the manner in which it is proposed to be implemented;

(c) the details of the works proposed to be undertaken in Bareilly (U.P.) in this regard;

(d) the details of the amount proposed to be spent and the time limit fixed therefor; and

(e) the amount released so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) In the Regional Plan, the Counter Magnet Cities are envisaged to play two distinctive and mutually complementary roles in the context of National Capital Region as (i) the future interceptors of migratory flows and (ii) Regional Growth Centres to achieve a balanced pattern of urbanisation. As such, the development of such activities as would generate economic opportunities and provision of higher level of infrastructure facilities such as transport, housing, etc. in the Counter Magnets is contemplated.

(b) The State Governments/their implementing agencies prepare the integrated plan under which detailed project plans are to be prepared and implemented. Some of these projects are funded through a 'Development Fund' which is

jointly financed by NCR Planning Board and the State Governments and others by the State Governments exclusively through their own resources. These projects will be implemented by the State Governments/their implementing agencies.

(c) Under the Annual Plan for this year, the following projects have been approved for implementation during 1995-96.

(i) Shahjahanpur Road Transport Nagar.

(ii) Rampur Road Housing Scheme.

(iii) Master Plan Road No. 3.

(d) During the Eighth Plan period, an amount of Rs. 20.00 crores has been planned to be spent.

(e) An amount of Rs. 4.00 crores has been released.

Loans by HUDCO

732. SHRIMATI BHAVNA CHIKHLIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Housing and Urban Development Corporation (HUDCO) has sanctioned loan to Gujarat during the last three years;

(b) if so, the details thereof;

(c) whether the said amount of loan is equal to the loan sanctioned to other States;

(d) if not, the reasons therefor;

(e) the details of its utilization, State-wise; and

(f) the amount of loan disbursed by HUDCO to other States during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION)